

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CHALK FARM
VENTURES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	CHALK FARM VENTURES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13-05-2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65923MH2015PTC264459
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	202 DELTA BUILDING, HIRANANDANI GARDENS, POWAI, MUMBAI – 400076. Maharashtra.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02-03-2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHAKRAVARTHI SRINIVASAN, 1-4-211/42/1, Pradhamapuri Colony, Sainikpuri, Hyderabad – 500062. csriniirp@gmail.com – 98 49225054 Regn. No. IBBI/02/IP-N00649/2018 - 2019/11990
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01-04-2020

Notice is hereby given that the **Chalk Farm Ventures Private Limited** has commenced voluntary liquidation on **2nd March 2020**.

The stakeholders of **Chalk Farm Ventures Private Limited** are hereby called upon to submit a proof of their claims, on or before **1st April 2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**CHAKRAVARTHI SRINIVASAN****04-03-2020****Mumbai**